

LISTED ON: 31.07.2015

BEFORE COURT NO: 5

ITEM NO: 31

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CC NO. 13409/2015

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. /2015

AND

INTERLOCUTORY APPLICATION NOS. 1 & 2

(Application for condonation of delay in filing and refiling SLP)

DELHI DEVELOPMENT AUTHORITY

...PETITIONER

VERSUS

AMIN KHAN & ORS.

...RESPONDENTS

OFFICE REPORT

It is submitted for the information of the Hon'ble Court that the instant matter has been filed against the Judgement and Order dated 17.11.2014 of the High Court of Delhi at New Delhi in Writ Petition(C) No. 6548 of 2014. The matter initially filed on 01.06.2015 was barred by time by 94 days. The matter was found defective and returned to the counsel. He has on 20.07.2015 refiled the matter after curing the defects which is barred by time by 19 days.

It is further submitted that SLP(C) No. 6250 of 2015 @ CC No. 3054 of 2015 arising out of similar issue was listed before the Hon'ble Court on 20.02.2015, when the Court was pleased to issue notice. Copy of order dated 20.02.2015 is enclosed herewith.

The matter alongwith applications above-mentioned is listed before Hon'ble Court with this Office Report.

DATED THIS THE 28th DAY OF JULY, 2015.

ASSISTANT REGISTRAR

Copy to:
M/s. Saharya & Co., Adv. Ch. No.

ASSISTANT REGISTRAR